

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: July 14, 2006**

**No. 1323 /DR(S)/2006**

**Sri Vikas Kunvar Srivastava**, Additional District & Sessions Judge, Ballia to be Additional District & Sessions Judge/ Special Judge, Ballia vice Sri Syed Sarwat Mahmood.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ballia against the special court created for trying cases under the said Act.

**No. 1324 /DR(S)/2006**

**Sri Syed Sarwat Mahmood**, Special Judge/ Additional District & Sessions Judge, Ballia is appointed as Officer on Special Duty, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in terms of G.O. No. 1361/VII-Nyay-1-94-82/94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/94 dated 12.10.1994.

**BY ORDER OF THE COURT**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 138 / DR (S)/ 2006, Dated: Allahabad: July 14, 2006**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Vidhiparamarshi Evam Vidhai Vibhag, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. **Sri Syed Sarwat Mahmood**, Special Judge/ Additional District & Sessions Judge, Ballia.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Accounts), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin. C Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-**  
**(K.K.RANJAN)**  
**DEPUTY REGISTRAR (SERVICES)**